

(b) whether Government will withdraw all such products from the market and set up an Inquiry Committee of Members of Parliament and fix responsibility ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) Yes.

(b) Legal action as per provisions of the Prevention of Food Adulteration Act is taken against all such units and products which do not conform to the standards laid down under the provisions of Prevention of Food Adulteration Act.

Conversion of Rajghat and Nuagan Maurbhan Road into Flag Station

3855. SHRI CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there are several demands from the users to convert the Rajghat and Nuagan Maurbhan Road passenger halts in South Eastern Railway of Kharagpur Division into regular flag station.

(b) if so, the years from which these passengers halts are functioning ; and

(c) the action taken by the Government for their conversion and the approximate time by which it will be done ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c) Rajghat and Nuagan-Mayurbhanj Road passenger train halts are functioning with effect from 1.10.1960 and 22.8.1969 respectively. The proposals for conversion of these passenger halts into flag stations were examined in the past but not found financially justified. However, the proposals are being examined afresh.

National Highways Damaged Due to Floods and Cyclones in Orissa

3856. SHRI CHINTAMANI JENA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the details of the National Highways which were damaged due to floods and cyclones during the last three years in Orissa ;

(b) the requirement sent by the State Government for repairs and maintenance of such National Highways during the said period ; and

(c) how far the Central Government has been able to meet their demand ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) National Highway Nos. 5, 54, 6, 23, 42 and 43 were damaged.

(b) and (c) State Government had submitted Flood Damage Repairs estimates for Rs. 535.99 lakhs. This Ministry sanctioned these estimates for Rs. 339.91 lakhs. A sum of Rs. 219.51 lakhs has so far been released.

Starting Local Trains from Dadars Towards North During Peak Hours

3857. SHRI A.T. PATIL ; Will the Minister of RAILWAYS be pleased to state :

(a) whether Government is aware of the fact that in the evening rush hours, Dadar (Bombay) being Junction of Western and Central Railways, commuters suffer extreme difficulties in boarding already jam-packed North bound suburban trains of Central Railways ; and

(b) if so, whether Government propose to start some local trains from Dadar towards North during these peak hours, or to make any other arrangement to relieve the commuters of their pitiable conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Starting of local trains from Dadar for going towards north is not feasible for the present as Dadar does not have any terminal facilities for EMU trains. Railways are endeavouring to provide more EMU rakes for increasing the number of suburban trains within the prevailing constraints of resources.